

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/37(KB)2023
IA(I.B.C)/658(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	UNION BANK OF INDIA VS SDB DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For Corporate Debtor

Mr. Ratnanko Banerji, Sr. Adv.
Mr. Ganesh Prasad Shaw, Adv.
Mr. Sushmita Pal, Adv.
Mr. Vijaya Bhatia, Adv.
Mr. Debashis Karmakar, Adv.

ORDER

1. Ld. Sr. Counsel along with Ld. Counsel for the Corporate Debtor present.

IA(I.B.C)/658(KB)2024

2. Notice. Notice accepted by respondents. Response, if any, be filed within two weeks.
3. Post the matter on **10.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)